

OA-245/96

Chulhai Sah .... Applicant

1/27.3.1996

Sri M.L. Paswan, Registrar I/c

None appears for the applicant. List this case on 24.4.1996 for removal of defects.

( M.L. Paswan )  
Registrar I/c

MRS.

2/24.4.96

Shri. M. L. Paswan, Registrar Incharge.

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Defects have been removed. Let it be registered and placed before the Hon'ble Bench for hearing on admission, fixing 08.05.96.

( M. L. Paswan )  
Registrar I/c

3/01.05.96

Brief holder of

1 Counsel for the applicant : Shri J.K. Karn.

Shri J.K. Karn, <sup>brief holder of</sup> learned counsel for the applicant prays for withdrawal of the case. Prayer allowed. The O.A. is dismissed as withdrawn. This should be confirmed with the designated counsel of the applicant.

(N.K. Verma)  
Member (A)

SKJ